

IN THE HIGH COURT OF DELHI AT NEW DELHI
(ORIGINAL JURISDICTION)

IN

C.P.NO. 234/1992

IN THE MATTER OF THE COMPANIES ACT, 1956

AND


IN THE MATTER OF MAJESTIC APPARELS (P) LTD (IN LIQN)

SALE NOTICE

1. Sealed tenders on "AS IS WHERE IS AND WHATEVER THERE IS BASIS" are invited for the Sale of Plant & Machinery belonging to the Company (In Liqn.) as described in this Sale Notice.
2. The property in question of the above said Company can be inspected on 01.02.2018 and 02.02.2018 from 11.00 A.M to 4.00 P.M.
3. The tender should reach the Asstt. Registrar (Company Branch), Room No. 8-A, Basement, Delhi High Court, Sher Shah Marg, New Delhi-110003 on or before **23.02.2018** by 12 Noon during the working hours of the Hon'ble Court in sealed cover marked "**OFFER IN THE MATTER OF MAJESTIC APPARELS (P) LTD (IN LIQN.)**" FOR PLANT & MACHIENRY to be sold mentioning in C.P. number and date of auction accompanied with Demand Draft or pay order drawn in favour of the Official Liquidator, Delhi payable at New Delhi towards earnest money as under :-

Description of the property	Asset	Reserve price (In Rs.)	EMD 25% (In Rs.)	Date of inspection	Date for opening tender
Majestic Apparels (P) Ltd. in C.P.No. 234/92, Moveable assets Located at MEPZ, GST Road, Tamharam.	Plant & Machinery	6,43,000/-	1,60,750/-	01.02.18 & 02.02.18	23.02.18

4. The tender will be opened on **23.02.2018** before the Hon'ble Company Judge in Chamber (Court No. 10) Delhi High Court, New Delhi in the presence of such tenderers who may like to be present at that time.
5. That in case the Court deems appropriate, open bidding shall be held on the date of auction or so soon thereafter as the Court may deem fit.
6. It shall be open to any party to submit its bids even before Court, provided a bank draft for the amount of earnest money is also submitted to the Court at that time.
7. The detailed information and copy of "**TERMS AND CONDITONS OF SALE**" be downloaded from the under mentioned websites or the same may be collected from the office of the undersigned on any working day between 10.00 A.M to 4.00 P.M.
8. The above said information is also available on websites: www.delhiol.com, & www.mca.gov.in,


(D.K. SINGH)
OFFICIAL LIQUIDATOR
8TH FLOOR, LOK NAYAK BHAWAN,
KHAN MARKET, NEW DELHI-110001,
Phone No. 011-24693393